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NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No.576/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st December 2017, 10.30 A.M

Name of the Company		Accurate Dealcomm Pvt.Ltd.-Vs-Registrar of Companies. WB	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Gautam K.R. Ray

Re:itioner

lif 21/12/17

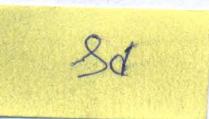
O R D E R

Ld. Counsel for the appellant is present.

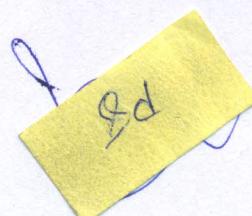
By our order dated 09/11/2017 we have passed order for issuing notice on the Central Government and ROC, West Bengal for filing detail paragraphwise report. Till date no detail paragraphwise report is received. Appellant is directed to serve notice on the Central Government and ROC and file affidavit of service within 7 days from today.

Detail paragraphwise report may be filed within 30 days after receipt of the notice.

List it on 22/02/2018.



(Jinan K.R.)
Member (J)



(V.P.Singh)
Member (J)